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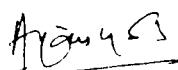
%17.08.2011

Present: Ms. Rashmi Chopra, Adv. for the revenue/appellant.
Mr. Ajay Vohra with Ms. Kavita Jha and Mr. Somnath Shukla, Advocates for the respondent.

+ITA No. 1638/2010

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Since tax effect in this appeal is less than ₹10.00 lakh, the appeal is hereby dismissed.


A.K. SIKRI, J.


M.L. MEHTA, J.

AUGUST 17, 2011

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